

DIVISION BENCH

ITEM NO. 113

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No. 201/2020, IA No. 03/2022, IA No. 30/2022

& IA No. 114/2022 In CP (IB) No. 349/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th September,
2022, 2:30 pm**

NAME OF THE COMPANY	BANK OF INDIA V/S B. B. FOODS PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Babita Jain, Adv. : *For the Applicant/RP*
Sh. Kumar Anurag Singh alongwith Sh. Zain A Khan, Sh. Shwetank Singh & Ms. Aastha Shrestha, Adv. : *For the Petitioner in IA No. 30/2022 & Respondent in IA No. 201/2020*
Sh. Nilotpall Shyam, Adv. : *For the respondent no.2/COC in IA No.3/2022 and 30/2022*
Sh. P. Nagesh, Sr. Adv. alongwith Sh. Harshal Kumar & Sh. Abhishek Kumar, Adv. : *For the Successful Resolution Applicant.*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 17th October, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

26th September, 2022

*Bipul Kumar Tiwari
(Stenographer)*